

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 4939/2012

INCOME TAX OFFICER WARD 1 & ANR.

Appellant(s)

VERSUS

MAYA RASTOGI

Respondent(s)

(ONLY C.A.NO. 13679/2015 IS TO BE LISTED BEFORE LD. REGISTRAR COURT
)

WITH

C.A. No. 13679/2015 (III-A)

Date : 24-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. B. V. Balaram Das, AOR
Mrs. Anil Katiyar, AOR
Mr R.K.Mohanti, Adv.
Mr Rabindra Mohanty, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RC.A.NO.13679/2015

Ld. Counsel for the appellant to take fresh steps
alongwith fresh address to effect service on the sole
respondent within two weeks time. Notice thereafter be issued.

Ld. counsel for the appellant is granted four weeks time
for filing affidavit of valuation and ad valorem court fee.

List again on 12.9.2018.

KAPIL MEHTA
Registrar
24.07.2018